

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-83/1994/9333/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT, Cachar, Silchar.

Dated Guwahati the 3rd November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/S/548, dtd. 02.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.11.2022 along with station leave permission, from the evening of 05.11.2022 till the morning of 09.11.2022**, has been granted. The in-charge District & Sessions Judge, Cachar, Silchar shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/7196-7197/A, dated 3.11.2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)